## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2013 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/41/2018

NAME OF THE TRANSFEROR

: ATLANTIC ROOFING PVT LTD

NAME OF THE TRANSFERRE

: ROC, CHENNAI

**UNDER SECTION** 

: 252

S.No. Name (in Capital)

Represented by

Signature

1. M. BALANT RASAN

M. Bacal Rasgod yay

Rupington.

2. B. Sarathbahu

from Respondant

B. gaba

Counsel for the petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)

-sd -

Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc